

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:813  
ANSWERED ON:06.12.2004  
PREVENTION OF ADULTERATION IN PACKED MILK  
Reddy Shri Karunakara G.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Union Government has taken steps to prevent adulteration in packed milk;
- (b) if so, the details thereof; and
- (c) the extent to which these steps have been successful?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)&(b): Adulteration in any food item including milk is checked under the Provisions of Prevention of Food Adulteration (PFA) Act, which is administered by the Ministry of Health and Family Welfare. The standards for milk have been prescribed under the PFA Rules, 1955, along with specifications for packaging materials.

The Food (Health) Authorities in the States/UTs have been requested, by the Ministry of Health and Family Welfare, from time to time, to take necessary action to keep a vigil on the quality of milk sold as they are responsible for implementation of PFA Act, 1954 and PFA Rules, 1955.

(c): In the recent past, no such report of adulteration in packed milk has been brought to the notice of this Ministry.